

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 130 OF 2018 &
IA NO. 610 OF 2018

Dated : 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Maharashtra Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadari
Ms. Aadishree Chakrawathy
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. G. Saikumar
Mr. Krishna Singh
Ms. Soumya Saikumar for R-2

ORDER

As agreed by the learned counsel appearing for both the parties, list the matter for further hearing on **26.08.2019**.

(S. D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson